

ing Group is likely to be set up and what would be the terms of reference?

SHRI P. K. THUNGON: It is a fact that there was a meeting of the National Children's Board and as I have stated in the main reply, there is no specific Working Group on the Bill which we have already introduced in this august House. But there is a Group as per advice of the National Children's Board. A Group has been constituted and that Group is going to meet, as I have stated, on 11th of this month to formulate certain suggestions about which the Supreme Court has issued notice for seeking assistance from Government and other non-official welfare organisations.

SHRI H. N. NANJE GOWDA: What are the terms of reference of the Committee?

SHRI P. K. THUNGON: That will be decided when the meeting takes place.

#### WRITTEN ANSWERS TO QUESTIONS

##### Over Crowding in Trains on Waltair-Raipur Railway Route

\*170. SHRI RASABEHARI BEHERA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the traffic density of Waltair-Raipur Railway route is much higher than any other railway route; and

(b) whether passengers do not get a seat in the passenger and express trains there due to over crowding in trains?

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHAUDHURY): (a) No, Sir.

(b) The occupation of trains on this section varies between 60 to 90 per cent in second class and 37 per cent to 80 per cent in first class. The existing train services are, therefore, consi-

dered adequate to cater to the present level of traffic on this section.

##### Workers Demands of Public Undertakings of Railways

\*172. SHRI KRISHNA CHANDRA HALDER: Will the Minister of RAILWAYS be pleased to state:

(a) Whether a number of items of work have been given to the Indian Railways Construction Co. Ltd, and other public sector undertakings in respect of construction/electrification of new lines including Metro Railways;

(b) Is it a fact that in some of these undertakings the workers are agitated because their demands are not being met;

(c) If so, which are the organisations where such unrest prevails; and

(d) What steps the Government have taken to ensure that the work of the Indian Railways is not affected by the developing labour troubles?

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHAUDHURY): (a) There are two public undertakings under the control of Railway Ministry namely Indian Railway Construction Company Ltd. (IRCON) and Rail India Technical and Economic Services Ltd. (RITES). Indian Railway Construction Company Ltd. (IRCON) is engaged in construction of turnkey railway projects both in India and abroad.

IRCON are not constructing any new lines for the Indian Railways. However, following electrification works are awarded to them:

1. Electrification of Delhi-Mathura Section;

2. Supply and erection of 66 KV double circuit transmission line from Ballabgarh to Hodal in connection with electrification of Delhi-Mathura Section.